

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
M.A.No.103 of 2017 In
Application No.26 of 2016 (SZ)**

Applicant(s)	Respondent(s)
Disha A Life School and P.K.D College of Education Rep. by its Kullakapalayam Pirivu Achipatti Post, Pollachi and 6 others	The State of Tamil Nadu rep. by its Director, Department of Environment and Forests, Chennai and others
Legal Practitioners for Applicant(s) M/s.N.L.Rajah & K.Narasimhan	Legal Practitioners for Respondents Mr.E.Manoharan for R1 Mrs.H.Yasmeen Ali for R2 & R3 M/s.Santhanaraman & Sivakumar for R4 & R5

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Note of the Registry	Orders of the Tribunal
Item No.5	<p>Date: 20th December, 2017</p> <p>M.A.No.103 of 2017:</p> <p style="text-align: center;">It is submitted that respondent Nos.1 to 3 are yet to file reply. Let the reply be filed within 10 days.</p> <p>Main Application No.26 of 2016:</p> <p style="text-align: center;">List this application along with M.A.No.103 of 2017 on 19.01.2018.</p> <p style="text-align: right;">....., JM (Justice M.S.Nambiar)</p>